

16.20 hrs.

## MATTERS UNDER RULE 377—Contd.

(v) Need to send a team of doctors for proper treatment and care of the injured in Assam.

SHRI JAMILUR RAHMAN (Kishanganj): I am pained to mention that there has been large scale massacre in Assam, without any rhyme or reason. For the present, I do not want to go into the merits of the massacre, but it is a hard fact that there has been large-scale massacre. What is pinching me most is that the injured persons, who have been admitted to the hospitals, are not being given medical facilities and treatment only on the ground that they belong to a particular community and also on the ground of language and religion. It is most heart-rending that the patients are being looked after and treated on the basis of language and religion. Furthermore, I may mention with a full sense of responsibility that the injured persons are administered such medicines which are hazardous to the life of the patients and which will end the life of the patients.

So, I feel strongly that a host of Central team of doctors should be sent immediately for proper care of the injured persons in Assam. I also urge that the Assam Police be disarmed and the BSF and Central Reserve Police and sent in large number so that peace may prevail and all people may live in security and safety.

16.21 hrs.

## MEMBER SWORN

SHRI BAJUBON R. KHARLUKHI  
(Shillong-Meghalaya).

MR. DEPUTY-SPEAKER: We will now take up Private Members' Business-

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## Fifty-fourth Report

SHRI CHANDRADEO PRASAD VERMA (Arrah): I beg to move:

"That this House do agree with the Fifty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March, 1983."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fifty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March, 1983."

*The motion was adopted.*

16.23 hrs.

RESOLUTION RE: STEPS FOR SPEEDY IMPLEMENTATION OF SOCIO-ECONOMIC PROGRAMME—  
*Contd.*

MR. DEPUTY-SPEAKER: The House will now resume discussion on the following Resolution moved by Shri K. Lakshappa on 13th August, 1982 on Speedy Implementation of Socio-Economic Programme:

"Keeping in view the vital need for speedy implementation of the socio-economic programme of the Government, this House recommends the setting up of a monitoring body under the Government to constantly watch the progress of the different developmental activities at all levels, locate the factors hampering the progress and suggest immediate and remedial measures to expedite their implementation."

श्री रामावतार शास्त्री (पटना) : उपाध्यक्ष महोदय, श्री लक्ष्मण ने जो संकल्प यहाँ पेश